

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-206(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE COMPANY: M/s. V. Commission Media Pvt. Ltd. V/s. M/s. American Swan Lifestyle Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Sahad Kr. Jha, Advocate

For the Respondent (s) : None

Order

Let steps be taken by the Petitioner to serve the Respondent returnable on 27th July, 2017. Dasti.

— Sd —
(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)